

N O T I C E

IN PARTIAL MODIFICATION to this Office Notice No. RJ-1/Regular/504/2024, IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay and its Benches at Nagpur and Aurangabad and High Court of Bombay at Goa** that on **Tuesday, 24th September 2024** :

“In the Second Session, Court working hours will be from 3.30 p.m. to 5.15 p.m.”

Dated this the 24th day of September 2024.

By Order,

Sd/-
(S. B. Bhansali)
Prothonotary & Sr. Master,
High Court, O.S. Bombay.

Sd/-
(H. M. Bhosale)
Registrar (Judl-I),
High Court, A.S., Bombay.